NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.A No.34/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Ms. Kalpana Srivastava

V/s. M/s. Nirmal Transformation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Zal Andhyou	yina Advocate	
	Anemesh Bis	1.7	Ply
3.	Bhargari K	annan Advocate	
0	Deestra Ka		
		elb Mls. Cyril Amer	ehand)
		for Respondent NO. 2.	
		/	

For Petitioner

Adv. WOIT MENDIRATTA Advicate

Adu. PRIYANK LADOIA Order

3 Brach

Company Appeal No. 34/59/NCLT/MB/MAH/2014

- 1. Both sides are present.
- 2. Pleadings are not complete. Respondents are hereby directed to file reply on or before 20th August, 2016 and Rejoinder, if any thereafter within a weeks' time.

3. List this matter on 30^{th} August, 2016 at 10:30 a.m. for hearing.

Dated: 20th July, 2016.

M. K. SHRAWAT

Member (Judicial)